



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/6/2022 FIXED, WITH PIL/52/2020 (D/O)	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
2	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3658/2023 in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	WA/277/2024 FIXED	THE UNION OF INDIA Versus GO-3006M RAM ASRA KHURAL	MRS. R DEVI	MR. D BORAH(R-1)
	WITH I.A.(Civil)/2438/2024 in WA/277/2024	THE UNION OF INDIA Versus GO-3006M RAM ASRA KHURAL	MRS. R DEVI	MR. D BORAH(R-1)
4	WP(C)/4124/2024 CAVT. NO.07522/024, FIXED (HEARD AT LENGTH)	THE CENTRAL BOARD OF SECONDARY EDUCATION AND 2 ORS. Versus SH. JAGADISH BARMAN AND 2 ORS.	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	DR G J SHARMA MS B BORA(R-1) DY.S.G.I. FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
5	WA/29/2024 CAVT. NO.13272/023, CAVT./1327/2023	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR

HEARING

6	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
8	WA/294/2022	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
9	WA/305/2022 CAVT./72/2021	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/2861/2022 in WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
10	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
11	WA/59/2023 WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
12	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
14	WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
15	WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
16	WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM

17	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
18	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
19	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
20	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
21	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
22	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
23	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
24	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
25	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
26	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
27	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
28	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
29	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR

30	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
31	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
32	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
33	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
34	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
35	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
36	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
37	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
38	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
39	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
40	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM

41	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
42	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
43	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
44	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
45	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
46	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
47	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
48	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
50	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
51	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
53	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	

55	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
56	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
57	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
58	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT
59	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
60	WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
61	WP(C)/2260/2023	DINENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, REVENUE SC, GHC SC, FINANCE
62	WP(C)/4377/2023 CAVT. NO.07682/023,	THE CHIEF COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX Versus SHUBRANGSHU DEB	MR. S C KEYAL	MR M CHANDA MR. S NATH FOR CAVEATOR
63	WP(C)/7135/2023 FIXED	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024

18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1456/2020	ANMOL SING CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR H BEZBARUA MR. U SARMA MR. P MAHANTA MR N SARMA MR. R B GOHAIN	SC, HIGHER EDU GA, ASSAM MR D DEKA (R-3)
ADMISSION				
2	WP(C)/6870/2021 FIXED	DHARMA PRABHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, TREASURY
3	WP(C)/1759/2024 FIXED	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
WITH				
4	WP(C)/1332/2024	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
WITH				
5	WP(C)/1618/2024	ASSAM DON BOSCO UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
WITH				
6	WP(C)/1661/2024	THE ASSAM ROYAL GLOBAL UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
WITH				
7	WP(C)/1674/2024	RIKI KALITA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
WITH				
8	WP(C)/1737/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, HEALTH

9	WITH WP(C)/1751/2024	SAIF UDDIN YAHYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
10	WITH WP(C)/1957/2024	NEPAL BISWAS AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
11	WITH WP(C)/2006/2024	NUR ALOM AND 35 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	DY.S.G.I. SC, HEALTH
12	WITH WP(C)/2062/2024	SHAILENDRA CHOURASIA AND 76 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
13	WITH WP(C)/2895/2024	NAZMUL HUSSAIN AND 31 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM SC, HEALTH
ORDERS				
14	WP(C)/8448/2019	SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR A ALIM SK(R-6) SC, BTC
15	Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI Versus DR. (MRS.) BIJOYA CHOUDHURY AND 9 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. D NATH (R-2) MS R GOGOI MS. S KEMPRAI (r-6)
16	Cont.Cas(C)/676/2023	ABDUL KADER MIAH Versus NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MR A CHALIHA (R-4)
17	Cont.Cas(C)/8/2024	AFRUZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024

18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2525/2024	RAJIB MUSHAHARY Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM N NATH	PP, ASSAM
ADMISSION				
2	Crl.Rev.P./339/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/753/2024 in Crl.Rev.P./339/2018	SMTI REETOO KALITA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU (R2) PP, ASSAM
3	Crl.Pet./383/2023 FIXED	SMTI REETOO KALITA Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MS IVY HUSSAIN	PP, ASSAM
4	Crl.Pet./577/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
5	Crl.Pet./583/2023 FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR G ALAM(R-2) MR. D NATH (R-3) MR S R A NASER(R-2) PP, ASSAM
6	Crl.Pet./863/2023 (PERSONAL APPEARANCE), FIXED	KSHEMANKAR CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR D KALITA MS K PHUKAN MR. H R DAS	MR. K A MAZUMDER (r-2) MR E AHMED (r-2) MR A HAI (r-2) PP, ASSAM
7	Crl.Pet./930/2023 FIXED	JAY PRAKASH SHARMA @ JAI PRAKASH SHARMA Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MS S S ZIA (r-2) PP, ASSAM
8	Crl.Pet./1378/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
9	Crl.Pet./1378/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMJI CHAUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM

9	Crl.Pet./46/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	HANNAN ALI KHAN Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. K NATH (R-2) PP, ASSAM
10	Crl.Pet./772/2024 WITH LCR (ONE FILE).	NEPAL DAS Versus THE STATE OF ASSAM AND ANR	MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	MR. R DE (R-2) MS. D PATHAK (R-2) PP, ASSAM
11	Crl.Pet./815/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	TARUN JAIN Versus THE STATE OF ASSAM AND ANR	MR. M AGARWALLA MS P GOGOI	PP, ASSAM

ORDERS

12	Crl.Pet./594/2019	KAUSHIK KALITA Versus RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MR R KALITA MRS. K BARPUZARI MR. A CHAMUAH MS. S NEWAR MS. M K BROWN MS. J GAYAN MS. J KONWAR	
13	I.A.(Crl.)/465/2020 WITH OFFICE NOTE, FIXED in CrI.A./2659/2020 WITH Crl.A./2659/2020 (Filing Number)	RATUL SAIKIA Versus THE STATE OF ASSAM	MR B ACHARYYA	PP, ASSAM
14	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in CrI.Pet./1264/2022	RATUL SAIKIA Versus STATE OF ASSAM	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
15	Crl.Pet./853/2024 FIXED	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
		SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR		
		MD. LATIF ALI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MS S DEV MR J MAHANTA MS R ALI	PP, ASSAM

HEARING

16	Crl.Rev.P./207/2011 WITH LCR WITH Crl.M.C./407/2011 in CrI.Rev.P./207/2011	BHASKAR NATH Versus THE STATE OF ASSAM	DR.H DAS MISS M BARUAH	PP, ASSAM
17	Crl.Rev.P./210/2011 WITH LCR	SRI BHASKAR NATH Versus THE STATE OF ASSAM	MR.H DAS MISS M BARUAH	PP, ASSAM
18	Crl.Rev.P./214/2011 WITH LCR	HARENDRA NATH BORAH Versus THE STATE OF ASSAM	MR.D SAIKIA MR.S M MOLLAH MRS M ABDULLAH P	PP, ASSAM
19	Crl.Rev.P./226/2011 WITH LCR	MD. ABDUL LATIF Versus N F RAILWAY UNION OF INDIA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.S C BISWAS SC, NF RLY
20	Crl.Rev.P./236/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
21	Crl.Pet./80/2013 FIXED	MRS. FERDAUSI RAHMAN Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ROSHID MD.S ISLAM MR.A MOBARAQUE	MR.M U MONDAL MR.A WAHAB MD.S ALI PP, ASSAM
		KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA

22	Crl.A./208/2013 WITH LCR (SIX FILES).	MONI GOGOI, Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA MR.S SHAH	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA PP, ASSAM
23	Crl.Pet./761/2013	DIJEN DUTTA Versus THE STATE OF ASSAM AND ANR	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	MR.A DAS MR.S R RABHA MR.R BAISHYA PP, ASSAM
24	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) MR. P MAJUMDAR SK S HOSSAIN RESPONDENT-IN-PERSON
25	Crl.Pet./303/2015	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
26	Crl.Pet./631/2016 B/O	BAJRANG LAL AGARWAL and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.P J SAIKIA (R-2) MR.A K GUPTA R-2 MR. J DEKA PP, ASSAM
27	Crl.Rev.P./12/2020	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
28	Crl.Pet./340/2020 WITH LCR.	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
29	WITH Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
30	WITH Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
31	Crl.Pet./88/2021 WITH LCR 1 FILE(SCANNED COPY)	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM

32	Crl.Rev.P./344/2022	DR. AYUB ALI Versus SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	MR. S U AHMED MR A HAWARI MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN
33	Crl.Pet./802/2022 WITH LCR 2 FILES	ANKUR JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED MS M ROY	MR. S CHAUHAN (r-2) MR. P MAZUMDER (r-2) N ALAM (r-2) M. BORUAH (r-2)
34	Crl.Pet./485/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	DIMBESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR T RAJBONGSHI MR. B P SINHA	MR. D GOGOI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
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25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3961/2024 FIXED	RIDIP BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD
2	WP(C)/4088/2024 FIXED	ANOWAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, GMC
ADMISSION				
3	WP(C)/5675/2016	NAWAB LUTFUR ROHMAN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.G N SAHEWALLA MR.A CHETIA MD.ASLAM	SC, APDCL MRJ PAYENG(R-5) MR.J M GOGOI(R-5) MS.S GOGOIR-5
4	WP(C)/7449/2016	SYED MOSTAQUE HUSSAIN Versus STATE OF ASSAM and 4 ORS.	MS.G DEKA MR.M K SHARMA MR.R DASGUPTA	SC, AGRI. DEPARTMENT MR.S SAMARIA
5	WP(C)/7482/2016	RAM AWTAR GUPTA Versus STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
6	WP(C)/7525/2016	M/S. BHAGAWAN MET PVT. LTD. and ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.O P BHATI MR.T C DAS MS.P SARMA MR.P K PODDAR MR.S KHAN	SC, APDCL
7	WP(C)/2618/2018 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
8	WP(C)/913/2023 B/O	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD MRS. P B BHATTACHARJEE SC, FOREST
9	WITH WP(C)/1332/2023	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H M R CHOUDHURY	SC, WATER RESOURCE SC, FOREST SC, FINANCE

10	WP(C)/865/2024 B/O	MANAB MIHIR PATAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR N SARMA	GA, ASSAM
11	WP(C)/1043/2024 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR A ALAM SC, P W D
ORDERS				
12	Review.Pet./172/2022 FIXED, WITH WP(C)/5225/2021(D/O) , WP(C)/5239/2021(D/O) , WP(C)/5269/2021(D/O) , WP(C)/5271/2021(D/O) , WP(C)/5433/2021(D/O) , WP(C)/5541/2021(D/O) , WP(C)/5577/2021(D/O) , WP(C)/258/2022 (D/O) WITH WP(C)/4239/2022	THE UNION OF INDIA AND 2 ORS. Versus LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	MR B D DAS MR B D DAS MR. S C BISWAS MR. S C BISWAS SC, AG MRS R DEKA MRS R DEKA MR. F A HASSAN (R-2,4) MS. U NANDA (R7) MS. J GHOSH (R-3,5)
13	WP(C)/4239/2022	MAZZARELLO BARLA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
14	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
15	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
16	Cont.Cas(C)/71/2024 FIXED WITH Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
17	Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
18	Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
19	Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
HEARING				
20	WP(C)/4814/2014 WITH LCR, FIXED	RAJU BHUNIJ, SECY., REP. BY ASSAM SANGRAMEE CHAH SRAMIK SANGHA Versus MANAGEMENT NOLONI TEA ESTATE,	MR.A DASGUPTA MR.B DAS MS.B DAS	MR P KATAKI MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA
21	WP(C)/4121/2015	SUNIL CH. DEY and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)

22	WP(C)/7429/2015 WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION Versus THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
23	WP(C)/7469/2016	HEMANTA DAIMARY Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MS.J BORAH MR.P BISWAS	GA, ASSAM MS.M D BORAH MR. N.K. DEV NATH, SC, P & R D
24	WP(C)/7561/2016	PIKU DEKA Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR. S BISWAS MR.P BISWAS	GA, ASSAM MS.M D BORAH MR. N.K. DEV NATH, SC, P & R D
25	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R- 10,13,15,16) MR. B CHAKRAVARTY (R- 14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R- 10,13,15,16) N R SURANA (R- 10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r- 11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
	WITH I.A.(Civil)/480/2023 in WP(C)/8276/2022	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r- 11,12) DY.S.G.I. SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 AM

THE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SMT. PRIYAMBADA MISHRA, PROG. OFFICER SRI ASHOK SHARMA, PROG. MANAGER DR. PREETY LEKHA DEKA, ACS SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
3	WITH PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MRS. R S CHOWDHURY, R- 2, ASLSA

LEAVE NOTE OF ADVOCATES FOR 22/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2458/2024 B/O, WITH OFFICE NOTE in WA/53/2023	PRABEEN MASKARA Versus KABINDRA PRASAD SARMA AND ANR	MR G ALAM MR S R A NASER	MR. M MORE MR. A BORPUZARI SC, REVENUE SC, G M D A
	WITH WA/53/2023 CAVT. NO. 13752/022,	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) FOR CAVEATOR SC, REVENUE
ADMISSION				
2	WP(C)/5281/2017 FIXED, WITH LCR	RAJESWAR DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	GA, ASSAM ASSTT.S.G.I.
HEARING				
3	WP(C)/6168/2017 WITH LCR	JAMAL UDDIN Versus THE UNION OF INDIA and 5 ORS	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/6188/2017 WITH LCR	JAHERA KHATUN @ BEGUM Versus UNION OF INDIA AND 3 ORS	MR. D SARMA MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/6193/2017 WITH LCR	MD ABDUL MALIK Versus THE UNION OF INDIA and 4 ORS	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/6535/2017 WITH LCR	MONJILA BIBI @ MONJILA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR. A RAHMAN MR. A H AHMED MR. A HOQUE	GA, ASSAM ASSTT.S.G.I.

7	WP(C)/6574/2017 WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.
8	WP(C)/7208/2017 FIXED, WITH LCR	ABDUL BARI Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/7241/2017 FIXED, WITH LCR	SAMAJ ANSARI Versus THE UNION OF INDIA and 6 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
10	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
11	WP(C)/1790/2023 FIXED, WITH OFFICE NOTE	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	WITH I.A.(Civil)/1650/2023 in WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
	WITH			
2	WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
3	WP(C)/448/2014	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
	WITH			
4	WP(C)/672/2014	EX CT/GD SRI BIPOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
5	WP(C)/1844/2015 FIXED	RAJA GOPAL DHAR Versus THE STATE BANK OF INDIA and 3 ORS,	MR.P BHOWMICK MR.K R SARMA	MR.L TALUKDAR(R-1 to 4) MS.M DASR-1 to 4 MR.G DAS(R-1 to 4) MR.B DAS(R-1 to 4)
ADMISSION				
6	WP(C)/2923/2020 FIXED	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
7	WP(C)/5598/2022 B/O	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.

8	WP(C)/350/2023 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
	WITH			
9	WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
	WITH			
10	WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
11	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
12	WP(C)/2646/2023 FIXED	SANJOY DAS Versus THE STATE OF ASSAM AND 7 ORS	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	SC, FOREST SC, FINANCE
13	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
14	WP(C)/6886/2023 FIXED	GS 192257X MD HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	WITH I.A.(Civil)/152/2024 in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS Versus GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
15	WP(C)/594/2024 FIXED	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	WITH			
16	WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
	WITH			
17	WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
18	WP(C)/667/2024 FIXED	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
19	WP(C)/1400/2024 B/O	NO.G/105218L RIFLEMAN (GD) RAM PRASAD SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MRS. A GAYAN DY.S.G.I.
20	WP(C)/2752/2024 FIXED	HEMAPROBHA BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS S DEV MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
HEARING				
21	WP(C)/1177/2017 FIXED	SMT. GEETA BARMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.S DAS MR.N BARUAH MR.K DAS MR.H GOGOI	GA, ASSAM SC, AG MR. D NATH (R-1 TO 5) SC, FINANCE SC, PWD

22	WP(C)/1423/2017 FIXED	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGHAIN	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
23	WITH WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
24	WP(C)/2491/2017 FIXED	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR. A GANGULY (r-1,2) MR.A J GHOSH(R- 1&2) MR. A DHANUKA (r-1,2)
25	WP(C)/4276/2018 FIXED	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
26	WP(C)/4880/2021	BHUPENDRA GOSWAMI Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK
27	WP(C)/4489/2022 FIXED	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
28	WP(C)/903/2023 FIXED	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
29	WP(C)/1053/2024 FIXED	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Mat.App./46/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/2529/2023 in Mat.App./46/2023	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	
HEARING				
2	Crl.A./1/2020 4 Y 9 M 5 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
3	CRL.A(J)/35/2021 8 Y 6 M 24 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
4	CRL.A(J)/42/2021 3 Y 5 M 26 D :WITH LCR- 6 (SIX) FILES, P.B. - 2, FIXED	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM
5	Mat.App./21/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MS. N S THAKURIA MR. G K THAKURIA	MR. K K DEKA
	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	XXXXXXXXX Versus XXXXXXXXX	MS. N S THAKURIA MR. G K THAKURIA	
6	Mat.App./23/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA
7	CRL.A(J)/32/2022 2 Y 9 M 5 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	RABIRAM DAS Versus THE STATE OF ASSAM	MR. J KALITA MR. N HASAN, AMICUS CURIAE	PP, ASSAM

8	WITH CRL.A(J)/31/2022 2 Y 9 M 5 D :	PRAFULLA DAS Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
9	WITH CRL.A(J)/34/2022	RATUL DAS Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
10	Crl.A./284/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	MD. MAJIB ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S R RABHA MS D KALITA MR S PAUL	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R- 2 & 3) PP, ASSAM
	WITH I.A.(CrI.)/671/2022 in CrI.A./284/2022	MD. MAJIB ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S PAUL	PP, ASSAM
11	CRL.A(J)/15/2023 21 Y 2 M 9 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	PRANAB TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM
12	Mat.App./47/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. B D DEKA
13	WITH Mat.App./7/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
14	WITH Mat.App./8/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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20)	MRS. A GAYAN	20-08-2024	To	22-08-2024

21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE A.D.CHOUDHURY RISES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/5347/2022 PART-HEARD	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
6	WP(C)/4947/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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26)	MR. O P BHATI	23-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2391/2024 FIXED	SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
WITH				
2	Bail Appln./2365/2024	KARUNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
3	Bail Appln./2514/2024	HIMADRI NATH @ HEMONTI Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
4	Bail Appln./2515/2024	SOBUR UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
5	Bail Appln./2527/2024	JINTU MONI CHOUDHURY Versus THE STATE OF ASSAM	MD. A HASSAN M AHMED B DUTTA	PP, ASSAM
MOTION				
6	Crl.Pet./1025/2024	MD NUR HUSSAIN ALI Versus THE STATE OF ASSAM AND ANR	MR S DAS MS. J GHOSH	PP, ASSAM
7	Crl.Pet./1026/2024	BIKASH GOHAIN Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
8	Crl.Pet./1027/2024	RAMVIJOY KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	Crl.Pet./1028/2024	AMRIT CH KALITA Versus THE STATE OF ASSAM AND ANR	MR. N N JHA MR B BHATTACHARYYA MS M SAHOO	PP, ASSAM
10	Crl.Pet./1029/2024	ABDUL KHALEQUE AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	PP, ASSAM
11	Crl.Pet./1032/2024	PUNARAM SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M SMITH MR. N SAIKIA	PP, ASSAM

12	Crl.Pet./1034/2024	MD. SUHAIL @ SUHEL KHAN @ MD SUHEL AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN	PP, ASSAM
13	AB/2194/2024	RAHUL NARZARY Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	PP, ASSAM
14	AB/2195/2024	ABDUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
15	AB/2200/2024	KRISHNA BAHADUR SARKI ALIAS MIZAR AND ANR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
16	AB/2202/2024	BABLA SAIKIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
17	AB/2206/2024	SAHAJADA ALOM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
18	AB/2207/2024	SULTAN SEKH ALIAS SULTAN SHEIKH Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
19	AB/2208/2024	SUMANTA SHIL @ SUMANTA SEAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
20	AB/2209/2024	ASARUDDIN ALI @ ASURUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
21	AB/2212/2024	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

BAIL HEARING (BA)

22	Bail Appln./2206/2024 FIXED	GOPAL UPADHYAYA Versus THE STATE OF ASSAM	MR. B CHOWDHURY	MR. A SARMA MR J P CHAUHAN PP, ASSAM
23	Bail Appln./2264/2024 FIXED	TALEB ALI @ RAJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
24	Bail Appln./2267/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANJOY LALUNG @ RAWAN Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA S SHARMA	PP, ASSAM
25	Bail Appln./2268/2024 WITH OFFICE NOTE, FIXED	NIRANJAN KALITA Versus THE STATE OF ASSAM	MR. N ANAND	PP, ASSAM
26	Bail Appln./2315/2024 FIXED	AZIM UDDIN AHMED ALIAS AJIM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
27	Bail Appln./2318/2024 FIXED	MRS. GANGA CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

28	Bail Appln./2367/2024 FIXED	MINARA BEGUM Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
29	Bail Appln./2369/2024 FIXED	ABDUL JALIL Versus STATE OF ASSAM	MR M H AHMED I AMIN	
30	Bail Appln./2393/2024 FIXED	MURARI KR SAHU Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
31	Bail Appln./2404/2024 FIXED	MRIDUL KALITA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
33	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
34	AB/25/2024 FIXED	UTTAM CHANDRA DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
35	AB/1346/2024 FIXED	SAJIDUR RAHMAN @ BOGA Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
36	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
37	AB/1597/2024 FIXED	PRABADH KALITA Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. A BHATTACHARJEE	MR S DEWRI(INFORMANT) MR A DEKA(INFORMANT) PP, ASSAM
38	AB/1747/2024 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN @ BULUN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR H DAS D BARUAH PP, ASSAM
39	AB/1749/2024 FIXED	AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
40	AB/1771/2024 FIXED	SAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
41	AB/1859/2024 FIXED	VALLEPU SRINIVASULU Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA PP, ASSAM
42	AB/1870/2024 FIXED	TAHUR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
43	AB/1873/2024 FIXED	ANIL UJIR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
44	AB/1877/2024 FIXED	PRASANTA BORA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	PP, ASSAM
45	AB/1879/2024 FIXED	DEBASISH BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	PP, ASSAM

46	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
47	AB/1935/2024 FIXED	BACHIRAN NESSA Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
48	AB/1947/2024 FIXED	NARJITARA BEGUM Versus THE STATE OF ASSAM	MR. A GOGOI	MD S ALI(INFORMANT) MR M RAHMAN(INFORMANT) PP, ASSAM
49	AB/1952/2024 FIXED	MD. ABDUL HAI AND ANR. Versus THE STATE OF ASSAM	MR. A GOGOI	MD S ALI(INFORMANT) MR M RAHMAN(INFORMANT) PP, ASSAM
50	AB/1993/2024 FIXED	SUFIA KHATUN MANDAL AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H A AHMED MR. I U CHOWDHURY	PP, ASSAM
51	AB/2012/2024 WITH OFFICE NOTE, FIXED	KHAJEN ALI AND ANR. Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
52	AB/2055/2024 FIXED	MANJU KHATUN AND ANR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA S ISLAM	PP, ASSAM
53	AB/2108/2024 FIXED	ABDUL HAI AND 2 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/763/2024 WITH LCR 2 FILES(SCANNED COPY) in CrI.Rev.P./567/2022 WITH CrI.Rev.P./567/2022	INDRANI BAROOAH Versus RAJIB BAROOAH	MS. S SARMA	MR P S DEKA
	WITH I.A.(CrI.)/253/2023 in CrI.Rev.P./567/2022	INDRANI BAROOAH Versus RAJIB BAROOAH	MS. S SARMA MS. N M DEKA	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA
	WITH I.A.(CrI.)/769/2024 in CrI.A./7451/2024	RAJIB BAROOAH, Versus INDRANI BAROOAH,	MR. P S DEKA	MS. S SARMAH
55	I.A.(CrI.)/769/2024 in CrI.A./7451/2024 WITH CrI.A./7451/2024 (Filing Number)	PRAKASH MOHAN @ PRAKASH PHUKAN Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
		PRAKASH MOHAN @ PRAKASH PHUKAN Versus THE STATE OF ASSAM AND ANR G	MR. M HASSAN	
HEARING				
56	MFA/81/2012 PART-HEARD, LCR FILE, FIXED	HEMEN HAZARIKA @ HEMENDRA HAZARIKA, Versus PADUM HAZARIKA and ANR,	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR. A ALAMGEER MR.F U BORBHUYA	MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2)
57	RSA/28/2021 PART-HEARD, WITH LCR, FIXED	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R- 1,2,3) MR. S NEOG(R-1,2,3) MS. S G BARUAH(R-1,2,3) MR F Z MAZUMDER (R- 1,2,4,5) MR. B BORGHAIN(R- 1,2,3) MR B SAIKIA(R-1,2,3) MS A BEGUM (R-1,2,3)
58	CrI.Rev.P./211/2021 PART-HEARD, FIXED	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[For Thursday, 22nd August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2311/2024 FIXED	SAHEB SAHANI Versus UNION OF INDIA	MR T THAKURIA	SC, NCB
MOTION				
2	CRP(IO)/304/2024 FIXED	SUPARNA KAR Versus SUSANTA GHOSE	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
3	CRP(IO)/305/2024 FIXED	DILIP KUMAR BARUAH Versus DWIP BARUAH AND 2 ORS.	MRS S GOSWAMI MR. KHAIRUL ISLAM	
ADMISSION				
4	Tr.P.(C)/15/2024 FIXED	ROSHNI SARAF @ ROSHANI SARAF (KEDIA) Versus HEMANTA SARAF	MR. A R SHOME MR A J GHOSH	MR. V K CHANDAK MRS N. AGARWAL CHANDAK
BAIL HEARING (BA)				
5	Bail Appln./2340/2024 WITH OFFICE NOTE, FIXED	SMT. PULI MILI @ CHABITA CHUNGKRANG MILI Versus THE STATE OF ASSAM AND ANR	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
BAIL HEARING				
6	AB/2883/2023 FIXED	MD ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
7	AB/4238/2023 FIXED	PRANAB KUMAR SARMA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MS S JAIN	PP, ASSAM
8	AB/1468/2024 FIXED	IMTIAZ ANWAR Versus THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM

ORDERS

9	I.A.(Civil)/962/2022 FIXED in RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA	MR. J. ALI (r-1,2) MR. M. P. SARMA (r-1,2) MISS. M DAS (r-1,2) MS R A MOSTAFI
	WITH RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	
10	Tr.P.(C)/48/2024 FIXED	NIBEDITA NATH Versus SIDDHARTHA SANKAR NATH	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
		HEARING		
11	RSA/46/2016 PART-HEARD, WITH LCR, FIXED	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA	MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM
	WITH MC/54/2016 in RSA/46/2016	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA MR. S ALAM	
12	RSA/132/2018 PART-HEARD, WITH LCR, FIXED	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R- 1- 3(i)&3(ii)) MRS. R CHOUDHURY(R- 1 - 3(i)&3(ii)) MR. R K D CHOUDHURY(R- 6)
13	RSA/178/2012 WITH LCR, B/O	DHIREN DEKA and ORS, Versus LOKESWAR DEKA @ LAKHESWAR DEKA,	MRG P BHOWMIK MR.R P SARMAH MR.M R LASKAR MS.S SARMA(P-1to16) MRM R ADHIKARI MS.N BARMAN(P-1to16) MR.M CHIRING MR.N HASAN(P-1to16) MR.J ROY(P-1to16) MS.R HAZARIKAP-1to16 MS.S KAKATI(P-1to16) MR.S BORTHAKUR(P- 1to16) MR.D C C PHUKAN	MR.N DEKA MR.P C DEKA MR.M CHETIA
14	RSA/185/2013 WITH LCR, FIXED	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
15	MFA/33/2015 WITH LCR, FIXED	M/S INDIAN OIL CORPORATION LTD AOD Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS	MR.B SARMAH MR. B SARMA SC, NF RLY
16	MACApp./4/2016 WITH IA/22/2016, WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2

17	RSA/223/2016 WITH LCR, FIXED	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
18	Arb.A./10/2017 WITH LCR, FIXED	UNION OF INDIA Versus M/S R.N. CHOUDHURY	MS B DEVI MR.R SARMA MS.H SARMA	MR.R HUSSAIN MR.S DAS MS.G SUTRADHAR
19	RFA/120/2018 WITH LCR, FIXED	BONGAIGAON REFINERY Versus ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3237/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	WITH I.A.(Civil)/4238/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
20	Test.App./1/2019 WITH LCR, FIXED	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
21	MFA/236/2019 WITH LCR, FIXED	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARAI MS. M SHARMA	MR H GUPTA
22	Mat.App./19/2020 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR
23	MACApp./41/2020 WITH LCR, FIXED	SMT. KABEY TARANGPI and ANR, Versus MD. SHAJAHAN ALI and ANR	MR. M TALUKDAR MS. D KALITA	MR. R C PAUL MS M BHARATI
24	MACApp./277/2020 WITH LCR, FIXED	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA
25	MACApp./38/2021 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SHYAMAL SAHA and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MS. J CHETRY MR A UPADHYAY
26	RFA/27/2022 CAVT. NO.06442/022, WITH LCR, FIXED	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
	WITH I.A.(Civil)/744/2024 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR R K MOUR
27	RFA/32/2022 WITH LCR, FIXED	UNION OF INDIA Versus M/S MIDAS GRANITES	MR. C K S BARUAH	MR. L R MAZUMDER
28	FAO/31/2024 WITH LCR, FIXED	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA MR. J ROY

WITH
[I.A.\(Civil\)/1359/2024](#)
in FAO/31/2024

E EIGHTEEN.COM LTD AND 2 ORS
Versus
FITJEE LTD

MR. S SARMA
MR D DAS

WITH
[I.A.\(Civil\)/2175/2024](#)
in FAO/31/2024

FITJEE LTD
Versus
E EIGHTEEN.COM LTD AND 2 ORS

MR. U HAZARIKA

MR S SARMA

29 [CRP/53/2024](#)
FIXED

FAKAR UDDIN MAZUMDER
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S ROY
MR. M H LASKAR
M. HOSSAIN

GA, ASSAM

STAY MATTERS

30 [Tr.P.\(C\)/104/2023](#)
B/O

APARAJITA CHETIA
Versus
DHIRAJ BORUAH

MR. A A SIKDAR
MR S H SIKDAR
MR. S HAQUE
MS S ABDULLAH

MR. S P CHOUDHURY
MR B DAS
MS. M BORA
MR. S. J. SARKAR

31 [CRP\(IO\)/226/2024](#)
FIXED

MON TALUKDAR AND ANR
Versus
KRISHNA KANTA PATOWARY

MR. DITUL DAS
MS TINLUNG

MR. N HAQUE
MR. A K AZAD
MR. S R BARBHUIYA
MR M HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1352/2014 FIXED	ATLANTA MODULAR LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
MOTION				
2	WP(C)/4161/2024 FIXED	THE BOARD OF DIRECTORS OF JAMADARHAT SAMABAI SAMITI LTD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, CO OP
ADMISSION				
3	WP(C)/3943/2022 PART-HEARD, PERSONAL APPEARANCE THROUGH VIDEO CONFERENCE, FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
4	WP(C)/7750/2018 FIXED	CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
5	WP(C)/4970/2019 FIXED	98 HAJIPARA GAON PANCHAYAT JOB CARDS SRAMIK SANTHA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS S DAS	SC, P AND R.D. GA, ASSAM
6	WP(C)/8789/2019 B/O	SUBHASH BASUMATARY AND 241 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. P PHUKAN	GA, ASSAM MR. A K DUTTA ASSTT.S.G.I. SC. REVENUE

7	WP(C)/3800/2020 FIXED	RAMANI BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/4771/2022 FIXED	SYEDA MANJULA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM MR. B SHARMA (R-6,7) MR. H DAS(R-6,7) SC, REVENUE SC, KARBI ANGLONG
9	WP(C)/5303/2022 B/O	SMT. KALPANA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)
10	WP(C)/2878/2023 FIXED	MRINAL KANTI DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U C DAS	GA, ASSAM SC, BTC SC. REVENUE
11	WP(C)/1476/2024 FIXED	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)
12	WP(C)/2700/2024 FIXED	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
13	WP(C)/3831/2024 FIXED	NIMAI CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA MR S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
14	WP(C)/4109/2024 FIXED	BIPLABANANDA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, REVENUE
ORDERS				
15	Cont.Cas(C)/692/2023 B/O	SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)
HEARING				
16	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
17	WP(C)/2712/2015 WITH AFFIDAVIT FILE	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM

18	WP(C)/4072/2015 FIXED	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
19	WP(C)/1414/2016	ISMOTARA BEGUM and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAMR-1 TO 5 MR G S SARKAR(R-6) MR.M HAQUE(R-6) MR.Z HUSSAIN(R-6) MRSN BEGUM(R-6)
20	WP(C)/5935/2016 FIXED	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
21	WP(C)/1709/2023 FIXED	BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024

22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2513/2024 B/O	MOSLIM UDDIN @ MUSLIMUDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	Bail Appln./2521/2024	NUR ISLAM @ MONDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
3	Bail Appln./2522/2024	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
4	Bail Appln./2523/2024	ABDUL GAFFUR @ ABDUL GAFUR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
5	Bail Appln./2524/2024	IBRAHIM SHEIKH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./2526/2024	MD. SAYED ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	PP, ASSAM
MOTION				
7	Crl.Pet./1035/2024	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE	PP, ASSAM
8	Crl.Pet./1036/2024	MD. MAHBOOB ALAM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	PP, ASSAM
9	AB/2211/2024	AKKAS ALI Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./2167/2024 FIXED	SMTI. RIJU PEGU BISWAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
WITH				
11	AB/2018/2024	JITEN BISWAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
12	Bail Appln./2201/2024 WITH OFFICE NOTE, FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
13	Bail Appln./2248/2024 FIXED	PURUSHOTAM KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
14	Bail Appln./2279/2024 FIXED	LAKENDRA BASUMATARY @ LUKEND Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
15	Bail Appln./2325/2024 WITH OFFICE NOTE, FIXED	RAJIB DEBNATH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
BAIL HEARING				
16	AB/1076/2024 FIXED	NOWSAD ALI @ NAUSHAD ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
17	AB/1470/2024 FIXED	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
18	AB/1766/2024 FIXED	ABED ULLAH AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
19	AB/1980/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM	PP, ASSAM
20	AB/1996/2024 FIXED	ANOWAR HOSEN @ ANOWAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
21	AB/2007/2024 FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
22	AB/2008/2024 FIXED	SOIDUR RAHMAN @ SAHIDUL RAHMAN Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
23	AB/2011/2024 FIXED	NAZBIDUR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
HEARING				
24	Crl.A./161/2008 PART-HEARD, WITH LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
25	Crl.A./123/2008 WITH LCR(KEPT IN SECTION), P.B.-2, FIXED	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI

26	WITH Crl.A./125/2008	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
27	WITH Crl.A./137/2008	GOUR KANTI DAS Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAJN SC, CBI
28	Crl.A./209/2013 WITH LCR 5 FILES, P.B.-1, FIXED	DEBA KR. DUTTA Versus THE STATE OF ASSAM,	MR.M BISWAS MR.A BARUAH MS.R GOGOI MR.M BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6231/2013	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
	WITH			
2	WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
3	WP(C)/4139/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
4	WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
5	WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
6	WP(C)/196/2019	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
ADMISSION				
7	WP(C)/7107/2021 PART-HEARD, FIXED	RAJDEEP ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE

8	WP(C)/921/2018 FIXED	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
9	WP(C)/6441/2019 FIXED	GERAMARI SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, FCSCA SC, CO OP GA, ASSAM MS. K PHUKAN (R7) MS. D S NEOGI (SC,CO MR K BROOK GA, ASSAM
10	WP(C)/5600/2021 FIXED	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
11	WITH WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
12	WP(C)/2051/2023 FIXED	CAPT. RAKESH KUMAR DAS Versus THE GOVT. OF ASSAM AND 4 ORS	MR. S BANIK MRS. A GAYAN MS P RABHA	SC, DIRECTOR OF WELFARE OF SC AND OBC GA, ASSAM MR R M DAS MR. K GOGOI SC, SOCIAL JUSTICE AND EMPOWERMENT
13	WP(C)/3060/2024 FIXED	RUNUMEE DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH
14	WP(C)/3526/2024 FIXED	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.

BAIL HEARING (BA)

15	Bail Appln./1895/2024 FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
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BAIL HEARING

16	AB/1038/2024 WITH OFFICE NOTE, FIXED	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
17	AB/1339/2024 BA 1473/2024(D/O), FIXED	MINAKSHI SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
18	AB/1830/2024 FIXED	BILLAL ALI @ SAFAR ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

ORDERS

19	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
20	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
21	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
22	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
23	WP(C)/593/2016 FIXED	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
24	Cont.Cas(C)/81/2022 FIXED	DHARAMJIT DOLEY Versus ACHYUT BARUAH	MR. B KONWAR MS D DUTTA	MR. S BARUAH MR M BASUMATARI
25	WP(C)/6082/2023 B/O	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. P S BHATTACHARYYA (r- 1,2) SC, REVENUE
26	Review.Pet./22/2024 IN FAO/5/2021 (D/O), FIXED	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP MR N K KASHYAP(R-2) MS. P MEDHI(R-2)
HEARING				
27	WP(C)/2964/2021 FIXED	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
28	WP(C)/1154/2023 WITH SEPERATE AFFIDAVIT FILE, WITH OFFICE NOTE, FIXED	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2511/2024	RUHUL AMIN @ RAHUL AMIN @ RAHUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
2	Bail Appln./2516/2024	MD DILWAR KHAN @ MD DILBAR KHAN Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KAUR	PP, ASSAM
3	Bail Appln./2518/2024	SHAHADAT ALIAS MOHAMMAD SHAHADAT Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS I HOQUE	PP, ASSAM
MOTION				
4	Crl.Rev.P./322/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
5	Crl.Pet./841/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	LAKSHYAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
6	Crl.Pet./1030/2024	HAFIZA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
7	Crl.Pet./1031/2024	UTPAL NEOG Versus THE STATE OF ASSAM AND ANR	MR. D BORAH MS P SINGH	PP, ASSAM
8	AB/2062/2024 FIXED	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
9	AB/2063/2024 FIXED	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
10	AB/2196/2024	NANDA DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	PP, ASSAM
11	AB/2197/2024	LAXMAN SONARI Versus THE STATE OF ASSAM	MR. S C KEYAL K JAIN	PP, ASSAM

12	AB/2198/2024	NAIBAR HOSSAIN Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
13	AB/2199/2024	AMIR HUSSIAN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
14	AB/2201/2024	MOON CHOUDHURY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
15	AB/2203/2024	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
16	AB/2204/2024	AKBAR CHOUDHURY @ ALI AKBAR CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
17	AB/2205/2024	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
18	AB/2210/2024	NAKIBUR ISLAM @ NEKIBUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2998/2023 WITH SCANNED COPY OF LCR. FIXED.	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
20	Bail Appln./1852/2024 FIXED	HIBJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	MR A ALAM (R-2) MR. S UDDIN (R-2) PP, ASSAM
21	Bail Appln./1885/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
22	Bail Appln./1887/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
23	Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
24	Bail Appln./1926/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PREM GOGOI Versus THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
25	Bail Appln./1932/2024	JHON PATIR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
26	Bail Appln./2105/2024 FIXED	MD. SAHABUDDIN @ SAHABUDDIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
27	Bail Appln./2151/2024 FIXED	BASED ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
28	Bail Appln./2160/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHANKAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MD. ANARUL ISLAM	MR. R ISLAM (R-2) PP, ASSAM

29	Bail Appln./2281/2024 WITH OFFICE NOTE, FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
30	Bail Appln./2303/2024 FIXED	RABBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
31	Bail Appln./2385/2024 WITH OFFICE NOTE, FIXED	RUPOJOY REANG Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
32	Bail Appln./2416/2024 FIXED	AKSADUR RAHMAN @ AKSHADUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
BAIL HEARING				
33	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
34	AB/3993/2023 FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
35	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
36	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
37	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
38	AB/1677/2024 FIXED	SOROF UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
39	AB/1738/2024 FIXED	MUSTAFA LYNDOH Versus THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
40	AB/1848/2024 FIXED	KAMAR UDDIN AHMED Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN Z ROHMAN MS S R KALITA	PP, ASSAM
41	AB/1852/2024 FIXED	MD. YASHIN ALI Versus STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
42	AB/1903/2024 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK MR. A H MOLLAH	PP, ASSAM
43	AB/1989/2024 FIXED	ANJALI BISWAS AND ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
44	AB/2013/2024 FIXED	SHAJAHAN ALI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
ORDERS				
45	I.A.(CrI.)/754/2024 in AB/2051/2024	NUR HOSSAIN SHEIKH AND NOOR HASSAN SHEIKH Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM

WITH
[AB/2051/2024](#)

NUR HOSSAIN SHEIKH AND NOOR
HASSAN SHEIKH
Versus
THE STATE OF ASSAM

MR. A K AHMED
MD A ISLAM

PP, ASSAM

HEARING

- 46 [Crl.Rev.P./206/2023](#)
(AT 2:00 PM), PART-HEARD, WITH
LCR 2 FILES(SCANNED COPY),
FIXED
WITH
47 [Bail Appln./3353/2023](#)
DHAN SINGH
Versus
THE STATE OF ASSAM AND 2 ORS
MR A H SARKAR
PP, ASSAM
- 48 [Crl.A./144/2011](#)
WITH LCR 4 FILES, FIXED
TAJIMA BIBI
Versus
STATE OF ASSAM
MR.K BHATTACHARJEE
MR.J C BARMAN
MS.M BHATTACHARJEE
PP, ASSAM
- 49 [Crl.Pet./348/2012](#)
FIXED
UDAY SANKAR SENAPATI
Versus
THE STATE OF ASSAM AND ANR
MR.B D KONWAR
MR.R KALITA
MS.P CHOUDHURY
MSG GHOSH
MRS.J M KONWAR
MR.S SARMA
MR.P HAZARIKA
MR.R HAZARIKA
PP, ASSAM
- 50 [Crl.Rev.P./24/2023](#)
WITH LCR 2 FILES, FIXED
MEHBUB ALI
Versus
HASINA BEGUM
MR P K KALITA
MR D K MEDHI (r-1)
P BORUAH (r-1)
- 51 [CRL.A\(J\)/50/2023](#)
1 Y 8 M 2 D :WITH LCR 4 FILES,
P.B.-1, FIXED
HATEM ALI
Versus
THE STATE OF ASSAM
Ms. DEBASHREE SAIKIA
(AMICUS CURIAE)
PP, ASSAM
- 52 [CRL.A\(J\)/51/2023](#)
3 Y 7 M 27 D :WITH LCR 4 FILES,
P.B.-1, FIXED
ADMON KUJUR
Versus
THE STATE OF ASSAM
MR. DIKSHIT GOGOI
(AMICUS CURIAE)
MR. S C BISWAS (R-2)
MS A DAS (R-2)
MS. U NANDA (R-2)
MR. A K DAS (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024

24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2357/2024	GOBINDA TALUKDAR Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
2	Bail Appln./2358/2024	ASAD ALI AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
3	Bail Appln./2519/2024	RASHIDUL ISLAM ALIAS ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
MOTION				
4	AB/2122/2024	ATOWAR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
5	AB/2169/2024	MD BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
BAIL HEARING				
6	AB/1150/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
7	AB/1930/2024 FIXED	MD MONOWAR ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024

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24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/43/2024 BY SLIP, IN WP(C)/2275/2015 (D/O) in WP(C)/2275/2015	SMTI. NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS		SC, FOREST
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HEARING

2	WP(C)/9573/2019 PART-HEARD, BY SLIP	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
3	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
4	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
5	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 22/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024



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[For Thursday,22nd August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 5 (FIRST FLOOR)]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	I.A.(Civil)/3156/2022 in CRP/10508/2022	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN	MR. S SHARMA MS G M THAKUR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH
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WITH

[CRP/10508/2022](#)
(Filing Number)

RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN B	MS G M THAKUR
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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MACApp./28/2011 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
ADMISSION				
2	CRP(IO)/140/2024 FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
3	CRP(IO)/153/2024 FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
ORDERS				
4	MACApp./246/2019 WITH LCR, B/O	BABUL SAIKIA Versus SRI IAINHLANG DKHAR AND 2 ORS.	MR. P SUNDI	MR. R GOSWAMI MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MS M BAISHYA
5	I.A.(Civil)/1074/2023 B/O in MACApp./125/2023	SHRIRAM GENERAL INSURANCE CO. LTD. Versus DALIMI DEKA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S CHAUHAN (R-1) MR. P MAZUMDER (R-1) MR N ALAM (R-1) M. BORUAH (R-1)
	WITH MACApp./125/2023 (Filing Number)	SHRIRAM GENERAL INSURANCE CO.LTD. Versus DALIMI DEKA AND 2 ORS B	MR. R GOSWAMI	
	WITH I.A.(Civil)/4494/2023 (Filing Number)	SHRIRAM GENERAL INSURANCE CO.LTD. Versus DALIMI DEKA AND 2 ORS B	MR. R GOSWAMI	
6	CRP/68/2024 WITH LCR, FIXED	SURESH SHARMA Versus AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
7	I.A.(Civil)/2010/2024 WITH LCR, FIXED in MACApp./686/2018	SRIMATI BHARATI DEKA AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR A BORKATAKI

	WITH MACApp./686/2018	SRIMATI BHARATI DEKA AND 2 ORS Versus SRI SACHIN ROY AND 2 ORS	MR D MONDAL MR. DR. U BARUAH	MR. A BARKATAKI (R3)
8	I.A.(Civil)/2282/2024 FIXED in CRP/8386/2024	ON THE DEATH OF RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus RAM KUMAR MISTRY AND ANR	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
	WITH CRP/8386/2024 (Filing Number)	ON THE DEATH OF SRI RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus RAM KUMAR MISTRY AND 4 ORS (B)	MR B DEORI	
9	I.A.(Civil)/2299/2024 FIXED in MACApp./784/2022	DAIBAKI DAS AND 3 ORS . Versus THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. A BHATTACHARYYA	MR. S K GOSWAMI MRS. P M DUTTA
	WITH MACApp./784/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI DAS AND 4 ORS .	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. A BHATTACHARYYA (r-1,2)
10	WITH MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA	MR. A BHATTACHARYYA (r-1)
	WITH I.A.(Civil)/3330/2022 in MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. A DUTTA	
HEARING				
11	MFA/47/2012 PART-HEARD, BY SLIP	EMPLOYEE'S STATE INSURANCE CORPORATION, Versus ASSOCIATED TEA INDUSTRIES	MR.K K NANDI MS.P BORGOHAIN	
12	WP(C)/268/2017 PART-HEARD, WITH LCR, FIXED	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
13	WP(C)/1744/2018 PART-HEARD, WITH LCR, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
14	CRP/25/2020 PART-HEARD, WITH LCR, BY SLIP	MUSTAK AHMED Versus AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
15	Crl.Pet./455/2020 PART-HEARD, BY SLIP	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MR D GOGOI	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
16	Crl.A./103/2023 2 Y 5 M 19 D :PART-HEARD, LCR 4 FILES, FIXED	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/244/2023 in Crl.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM

17	Crl.Pet./1059/2023 PART-HEARD, BY SLIP	DIPSIKHA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
18	MFA/58/2014 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF BABU SARKAR HIS LEGAL HEIRS AND ANR	MR.R C PAUL MS.S ROY	MR.A R AGARWALA
19	RFA/20/2015 WITH LCR	SRI PRADIP KUMAR SARAWGI Versus RAHMAT ALI B. DHANANI	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR.P KHATANIAR MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY MS.P TALUKDAR MRS.N RAHMAN
	WITH I.A.(Civil)/87/2023 in RFA/20/2015	SRI PRADIP KUMAR SARAWGI Versus RAHMAT ALI B. DHANANI	MR. R B PHOOKAN R SARMAH	MS N RAHMAN
20	RFA/114/2017 WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
21	CRP/43/2018 WITH LCR, FIXED	BHANU PAUL Versus KUSHAL DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MS. S KATAKEY	MR. S P ROY (R1) MS. M DEORI (R1) MR A K RAI (R1) MS. N RAI (R1)
22	MACApp./373/2019 WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
23	MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
24	RFA/11/2021 WITH LCR	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. N ALAM (R-1) MS U DAS (R- 2,3,4) MR K JAIN (r-1) MS. H FATIMA (r-1)
25	MACApp./200/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	WITH CO/38/2021 in MACApp./200/2021	GURU PADA BHOWMIK Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH I.A.(Civil)/1416/2021 in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
26	Mat.App./7/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
27	MACApp./362/2022 WITH LCR	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)

28	MACApp./509/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R-1,2,3) MR. H ALI (R- 1,2,3) B BARMAN (R-6)
29	WITH MACApp./286/2022	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
30	RERA APPEAL/1/2023 WITH LCR, FIXED	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
31	CRP/26/2024 WITH LCR, FIXED	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
	WITH I.A.(Civil)/852/2024 in CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH,	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
12)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
13)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
14)	MR. J P SHARMA	19-08-2024	To	15-09-2024
15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024